

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 05 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Anurag Dayal Mathur, Advocate for R-2.

O R D E R

30.01.2020 Post the Appeal 'For Hearing' on **28th February, 2020 at 2:00**

PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

R N/ R R/